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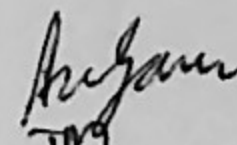
Hon Mr A.K. Gaur, JM

Hon Mr K.S. Menon, AM

Having heard Sri M.K. Upadhyaya for the applicant and Sri P. Srivastava brief holder of Sri S. Chaturvedi for the respondents. We are satisfied that the respondents have complied with the order of this Tribunal. Contempt Application is accordingly dismissed. Notices issued to the respondents are discharged.

However, the applicant if so advised may file fresh OA.


AM


JM

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